

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH, KOLKATA**

**LIBRARY**

O.A./350/511/2017

Dated: 04.02.2021



**Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. N. Chatterjee, Administrative Member**

**SUBAL MAKHAL**

**VS**

**INDIAN RED CROSS SOCIETY**

**For the applicant : None**

**For the respondents : Mr. S.K. Datta, Counsel**

**O R D E R (Oral)**

**Per : Bidisha Banerjee, Judicial Member**

None appeared on behalf of the applicant for long, and even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

**(Dr. N. Chatterjee)  
Administrative Member**

**(Bidisha Banerjee)  
Judicial Member**

drh